

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 22<sup>nd</sup> August, 2018

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>CASES AT SR. NO. 1 to 7 WILL BE TAKEN-UP ON 18.09.2018</b>			
<b>AFTER NOTICE</b>			
1.	<b>M.A. No. 1245/2018 IN</b> Original Application No. 283/2016	Varun Sheokand Vs. State of Haryana & Ors.	Mr. M. R. Shamsad, Adv. for R-8 & 17  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra, Adv. for R-4 Ms. Priyanka Swami, Adv. for GNN Ms. Garima Prashad, Adv. Mr. I. K. Kapila, Adv.
3.	Original Application No. 392/2017	Sangeeta Kumar Vs. Union of India & Ors.	Mr. Sameer Rohatgi, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan
4.	<b>Execution Application</b> <b>No. 09/2018 IN</b> O. A. No. 313/2016	Amar Singh Rana Vs. State of Himachal Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Vikas Mahajan, AAG for R-1 Mr. D. K. Thakur, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB
5.	Appeal No. 68/2018 (M.A. No.702/2018 & M.A. No.703/2018)	Paryavaran Bachav Samiti Vs. M/s Ultratech Cement Limited & Ors.	Mr. Srivastava Naved & Mr. Parashar, Adv. for Applicant  Ms. Vanita Bhargava, Adv. for R-1 Mr. B. V. Niren, Adv. for R-4 Mr. A. K. Prasad, Adv. for CGSC
6.	Original Application No. 394/2018 (M.A. No. 915/2018)	Shalini Tyagi Vs. The Govt. of NCT Delhi & Ors.	Mr. Rahul Mohod, Adv. for Applicant  Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for Govt. of NCT of Delhi
7.	Original Application No. 434/2018	Vinod Patel & Ors. Vs. Chhattisgarh Environment Conservation Board & Ors.	Ms. Shibani Ghosh, Adv. for Applicant  Ms. Yogmaya Agnihotri, Adv.

**CASES AT SR. NO. 8 to 14 WILL BE TAKEN-UP ON 19.09.2018 FOR HEARING****FOR HEARING**

8.	Original Application No. 140/2014 (M.A. No. 198/2017)	Nanga Ram Dangi Vs. Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Rajkumar, Adv. LA for CPCB Mr. S.S. Shamsbery, AAG. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (LC) Mr. Ankit R. Kothari, Adv. for Noticee Mr. Ajit Kumar Singh, Adv. Mr. Alok Kumar, Adv. Ms. Asha Nyar Basu, Adv. for WPCB Mr. Gurtur Pramod, Adv. for State of Andhra Pradesh
9.	Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016 & M.A. No. 1106/2017)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
10.	Original Application No. 56/2016	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs. for Applicant Mr. Amit Tiwari, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Mr. Pradeep Misra, Adv. for R-3 Mr. D. K. Divesh, Adv. for R-5 Mr. Divya Prakash Pande, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Raman Yadav, Adv. for GDA
11.	Original Application No. 531/2016 (M.A. No. 1017/2016 & M.A. No. 1081/2017)	U.P. Avas Evam Vikas Parishad Vs. State of U.P. & Ors.	Mrs. Veera Kaul Singh, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. B. V. Niren, Adv. for MoUD
12.	Original Application No. 470/2016	Mahendra Pandey Vs. Union of India & Anr.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Mr. Dinesh Jindal, LO for DPCC Mr. Narinder Pal Singh, Adv.
13.	Original Application No. 126/2017	Vikrant Tongad Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. Mukul Singh, Adv. Mr. Attin Shankar Rastogi, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-2& 4 Mr. Raj Kumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Mukesh Kumar Verma, Adv. Mr. Anchit Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for U.P. Ms. Deep Shikha Bharati, Adv. for U.P. Mr. V. K. Shukla, Adv.
14.	Original Application No. 332/2017	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, ASG for Uttarakhand Mr. Mukesh Verma, Adv for UEPPCB Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Pinaki Mishra, Sr. Adv. with Mr. Vivek Gupta, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for CPCB

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**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 23<sup>rd</sup> August, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016, M.A. No. 230/2017 & M.A. No. 92/2018)	RELA & Anr.  Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant  Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Advs. for R-5 Mr. B. V. Niren, Advs. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB
2.	<b>M.A. No. 690/2018 IN</b> Original Application No. 28/2018 (T <sub>HC</sub> ) (WZ)	Abdul Naseer Abdul Samad Jalal  Vs. The State of Maharashtra & Ors.	Ms. Sadiya Rohma Khan, Adv. Applicant  Mr. Mukesh Verma, Adv. for R-1 & 2 Mr. Preshit Surshe, Adv. for State of Maharashtra
<b>FOR ADMISSION</b>			
3.	<b>M.A. No. 1276/2018, M.A. No. 1277/2018, M.A. No. 1278/2018 &amp; M.A. No. 1279/2018 IN</b> Original Application No. 329/2015	Gram Panchayat ARABA  Vs. State of Rajasthan & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Advs for Applicant in M.As.
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 611/2016 (M.A. No. 1164/2016 & M.A. No. 1534/2017)	Surender Singh  Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant  Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
5.	Original Application No. 388/2017 (M.A. No. 168/2018)	Trans Delhi Signature City – Residents' Welfare Association (TDSC-RWA)  Vs. Chairman/Managing Director (UPSIDC) & Ors.	Mr. A. Rasheed Qureshi, Adv. for Applicant  Mr. Rajesh Raina, Adv. for UPSIDC Ms. Priyanka Swami, Adv. for R-3 Mr. Pradeep Misra, Adv. for UPPCB Ms. Deep Shikha Bharti, Adv. Mr. C. G. C. George, Adv. for State of UP Mr. Santosh Kumar, Adv.
6.	Appeal No. 88/2018 (M.A. No. 984/2018)	Haryana State Pollution Control Board & Anr.  Vs. M/s Ansal Housing Construction Ltd.	Mr. Anil Grover, AAG for State of Haryana  Mr. Rahul Khurana, Adv. Ms. Guneet Khehar, Adv.

7.	Original Application No. 154/2018 (M.A. No. 434/2018)	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Keshav Mohan, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Manoj Kumar, Adv. Mr. Nikhilesh Ramachandra, Adv. Mr. Ajit Sharma, Adv. Ms. Deep Shikha Bharti, Adv. for MoEF
8.	Original Application No. 212/2018 (M.A. No. 617/2018 M.A. No. 618/2018 & <b>M.A. No. 1265/2018</b> )	Ajay Dubey Vs. State of Jharkhand & Ors.	Mr. R. R. Dubey, Adv. for Applicant  Ms. Priyanka Sinha, Adv. for R-1, 3 & 5 Mr. Thakur Sumit, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Kumar Anurag Singh, Adv. for Jharkhand State PCB Mr. Dhruv Mehta, Sr. Adv. with Mr. Ninad Laud, Adv. for R-6
9.	Original Application No. 217/2018 (M.A. No. 1138/2018)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pinaki Misra, Sr. Adv. with Mr. Ajay Goyal, for R-6 Mr. Rajul Srivastav, Adv. for MPPCB
10.	Original Application No. 343/2018	Jinendra Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P. Mr. Ajit Sharma, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for ADA
11.	Original Application No. 352/2018	Shyam Sunder Joshi Vs. Union of India & Ors.	Mr. Shyam Sunder Joshi, Adv. in person  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-5 Mr. Manu Yadav, Adv. for R-6
12.	Original Application No. 377/2018 (M.A. No. 863/2018)	Ayush Garg Vs. State of Himachal Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Ravi Gupta, Adv. for R-3
<b>FOR HEARING</b>			
13.	Original Application No. 189/2016	Rajiv Kumar Vs. State of H.P. & Ors	Mr. Rajesh K. Parmar, Adv. for Applicant  Mr. Vikas Mahajan, AAG for State of HP Mr. Divya Prakash Pande, Adv. for HPPCB Mr. Anirudh Sharma & Mr. O. P. Negi, Advs. for R9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Anil Grover, AAG with Mr. Rahul Haryana, Adv. for State of Haryana

14.	Original Application No. 284/2016 (M.A. No. 522/2016 & M.A. No. 117/2017)	Vikrant Kumar Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravindra Kumar, Adv. for R-3 Dr. Vijendra Mahndiyan, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajesh Kumar Singh, Adv. Mr. Sumit Gahlawat, Adv. Ms. Puja Kalra, Adv. for SDMC & NDMC
15.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for R-5
16.	Original Application No. 202/2016 (M.A. No. 381/2016) <b>(PH)</b>	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
17.	<b>Review Application No. 21/2017 IN</b> M.A. No. 547/2017 IN O. A. No. 202/2016	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
18.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh  Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R-4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R-8 Mr. Vikas Balia, Adv. for R-9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
19.	<b>Review Application No. 25/2017 IN</b> M.A. No. 1230/2016 IN O.A. No. 34/2014 (T <sub>HC</sub> )	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
<b>CASES AT SR. NO. 20 to 23 WILL BE TAKEN-UP ON 20.09.2018 FOR HEARING</b>			
20.	Original Application No. 602/2016 (M.A. No. 1147/2016 & M.A. No. 1474/2017)	Anand Karunakaran & Ors.  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Dr. Abhishek Atrey, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, AGM Legal for Raheja Developers Ms. Neelam Rathore, Adv. for R-6 Mr. Rahul Choudhary, Adv. Mr. Vikas Tomar, Adv.

21.	Appeal No. 07/2017 (M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-5 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Gaurav Juneja, Adv. for R-4 Mr. Om Prakash, Adv.
22.	<b>Execution Application No. 18/2017 IN</b> O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Ms. Jagrati Singh, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6
23.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4 Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. for PPCB
<b>CASES AT SR. NO. 24 to 27 WILL BE TAKEN-UP ON 24.09.2018 FOR HEARING</b>			
24.	Original Application No. 718/2017	Anil Kumar Vs. Union of India & Ors.	Mr. Abhishek Sankritik, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG for State of Haryana Mr. Kamal Singh, AAG for State of Punjab Mr. Rahul Verma, AAG for UK Mr. Mukesh Verma, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-4 Dr. Sandeep Singh, Adv. for State of UP Mr. Naginder Benipal, Adv. for PPCB
25.	Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Mr. Daniyal Khan & Mr. Sarim Naved, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Tushar Mehta, ASG with Mr. Parth N. Bhatt, Adv. for R-3 to 5 Mr. Dhruv Pal, Adv. for State of Gujarat Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Pradeep Misra, Adv.
26.	<b>Appeal No. 29/2018</b> (M.A. No. 296/2018) (Earlier Appeal No. 111/2017 (WZ))	Benaulim Civic & Social Forum Vs. Triumph Realty Pvt. Ltd. & Ors.	Ms. Mridula Vijairaghavan & Mr. Siddharth Nayak, Advs. for Applicant in M.A. Mr. Anubhav Anand Aron, Adv. Mr. Rajkumar, Adv. for CPCB
27.	Original Application No. 105/2018	Indian Council for Enviro-Legal Action Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. M. C. Mehta, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Taruna A. Prasad, Adv. Mr. B. V. Niren, Adv. for R-2 Mr. Mukesh Verma, Adv. for MPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Priyanka Swami, Adv. Mr. Preshit Surshe, Adv. for R-6 & 7 Mrs. Sharmila Upadhyay, Adv. for CPCB Mr. Prashant S. Kensale, Adv. for State of Maharashtra

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